

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6080/2014

(From the judgement and order dated 05/12/2013 in WC
No.64559/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for
interim relief and office report)

Date: 11/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)	Mr. S.R. Singh, Sr. Adv
	Mr. Avnish singh, Adv.
	Mr. Sushank K. Yadav, Adv.
	Mr. Ankur Yadav, Adv.
	Mr. Rajesh Srivastava, Adv.
	Mr. K.C. Vishkarama, Adv.
	For Mr. Yash Pal Dhingra, Adv.

For Respondent(s)	Mr. Manoj V. George, Adv.
Caveator(s)	Mr. Siju Thomas, Adv.
	Mr. Shantanu Singh, Adv.
	Mr. Naresh Kumar Gaur, Adv.
	For Ashok Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Let the counsel appearing for the caveator-
respondents file a reply within a period of two weeks.

List thereafter.

(Neetu Khajuria)
Sr.P.A.(S.S.R. Krishna)
Assistant Registrar